

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION No. 5687
TO BE ANSWERED ON 27th MARCH, 2026**

IRREGULARITIES OF ADMISSIONS IN LOK NAYAK HOSPITAL

5687. SHRI LAXMIKANT PAPPU NISHAD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government is aware of the inquiry report of the National Medical Commission regarding alleged irregular admissions to M.Ch. Neurosurgery and D.M. Neuro-Anaesthesia courses at Lok Nayak Hospital, New Delhi, affiliated with Maulana Azad Medical College including deficiencies in faculty, infrastructure and violation of statutory norms, if so, the details thereof;
- (b) the disciplinary and penal action taken/proposed to be taken by the Government against the responsible officials/former Heads of Department;
- (c) whether NMC has recommended criminal investigation under relevant provisions of law including charges of fraud, forgery, criminal conspiracy and abuse of official position;
- (d) the measures taken by the Government to safeguard the academic future, degree validity and migration of affected students whose admissions were declared void-ab-initio in this regard; and
- (e) the steps taken/proposed to be taken by the Government to strengthen monitoring, audits and accountability mechanisms to prevent recurrence in Government medical Institutions?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

(a) to (e): The National Medical Commission (NMC) has examined the issues pertaining to alleged irregular admission to the M. Ch Neurosurgery and D.M. Neuro-Anaesthesia courses at Lok Nayak Hospital affiliated with Maulana Azad Medical College, New Delhi. The matter includes concerns relating to the admission process as well as certain deficiencies in faculty, infrastructure and adherence to statutory norms.

As a corrective measure, the Government of National Capital Territory of Delhi has informed that new faculties have been nominated as guides for the M.Ch.(Neurosurgery) students.

Further, in order to safeguard the academic interests and future of the students, all four students admitted for the academic session 2024-27 have been transferred to Govind Ballabh Pant Institute of Postgraduate Medical Education and Research (GIPMER), New Delhi. The NMC has also created supernumerary posts for this purpose.

National Medical Commission has in place stringent regulatory provisions as well as monitoring and compliance mechanisms to ensure accountability and prevent such instances in medical institutions. The Government of National Capital Territory of Delhi has informed that steps have been taken to strengthen monitoring and oversight, adherence to statutory norms, regular review of faculty and infrastructure and enhanced coordination with medical institutions and regulatory bodies.
